

21

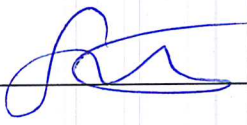
**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 18.07.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.401/9/HDB/2019
NAME OF THE COMPANY	Pioneer Torsteel Mills Pvt Ltd
NAME OF THE PETITIONER(S)	A&A International Trading Pvt Ltd
NAME OF THE RESPONDENT(S)	Pioneer Torsteel Mills Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Nalesh Kumar Sangam For Y. Suryanarayana	Adv	9000666072	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
J V RAVI SANKAR		ravisankar 888JV @gmail.com	
Advocate		888 5356 880	

ORDER

Counsel for Operational Creditor is present. Today Advocate by name Shri Ravishankar appeared on behalf of Corporate Debtor. He reported that he would file vakalat for Corporate Debtor in the Registry.

For filing vakalat / reply / counter, list the matter on 09.08.2019.


Member (J)

Binnu